

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA NO.86/2016

New Delhi this the 24th day of April, 2017

**HON'BLE DR BRAHM AVTAR AGRAWAL, MEMBER (J)
HON'BLE MRS P GOPINATH, MEMBER (A)**

S.M.R Zaidi, aged about 48 years,
Asstt. Engineer (Civil),
S/o Shri Syed Mohd. Zaidi,
Office of Executive Engineer,
Building Deptt. South Zone,
Green Park, New Delhi.
(South Delhi Municipal Corporation) ...Applicant

(By Advocate: Mr. Karan Sharma)

VERSUS

1. South Delhi Municipal Corporation
through its Commissioner,
9th Floor, Civic Centre, Minto Road,
SPM, New Delhi-110002.
2. North Delhi Municipal Corporation
through its Commissioner,
Dr. S.P.M. Civic Center Minto Road,
New Delhi-110002. ...Respondents

(By Advocate: Mr. Yudhishter Sharma for R-1)

:ORDER (Oral):

DR BRAHM AVTAR AGRAWAL, MEMBER (J):

Learned counsel for the applicant submits that he would like to withdraw the OA as the similar issue is pending before the Hon'ble Supreme Court. Allowed.

2. Accordingly, the OA is dismissed as withdrawn.

**(MRS P GOPINATH)
MEMBER (A)**

**(DR BRAHM AVTAR AGRAWAL)
MEMBER (J)**

/jk/

